

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

42.

C.P. (IB)/347(MB)2022

CORAM:

MS. ANU JAGMOHAN SINGH

MEMBER (Technical)

MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **11.09.2023**

NAME OF THE PARTIES: Solapur Janata Sahakari Bank Limited

Vs.

Sudhakar Bhanudas Hande Personal
Guarantor Of M/S. Shetkari Sakhar
Karkhana (Chandrapuri) Limited

SECTION: 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Rohit Giri i/b Adv. Raina Birla, Ld. Counsel for the RP/Financial Creditor present. Mr. Jack Thalakkottur, Ld. Counsel for the Personal Guarantor present.
2. List this matter for hearing on **06.11.2023**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)